

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

41. IA 2948/2022 IA 2635/2022 In C.P. (IB)/1490(MB)2017

**CORAM:**

**SHRI SHYAM BABU GAUTAM      JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)                          HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

**NAME OF THE PARTIES:**      **IA 2948/2022 Mahesh R Sureka**  
**V/s**  
**Vascular Therapeutics India Pvt. Ltd**  
**Asha Gopalan Nair**  
**V/s**  
**Aditya Vidyut Appliances Ltd**  
**IN THE MATTER OF**  
**Kumar Brothers Pharma Pvt. Ltd**  
**V/s**  
**Vascular Therapeutics India Pvt. Ltd**

**APPEARANCE :**

**FOR THE LIQUIDATOR                          : Mr. Saurabh Gandhi**

**FOR THE CORPORATE DEBTOR              : Adv. Sneha Ramnathan**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016 & Rule  
34 of NCLT Rules, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **04.01.2023** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

30.11.2022  
Sushil

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**